

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

STARRED QUESTION NO:99

ANSWERED ON:01.03.2011

UTILISATION OF CWG INFRASTRUCTURE

Azad Shri Kirti (Jha);Singh Alias Pappu Singh Shri Uday

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has evolved any policy for the maintenance and effective use of the Commonwealth Games (CWG) sports infrastructure including venues, stadia constructed/developed for the said event;
- (b) if so, the details thereof;
- (c) whether there are reports that certain venues/stadia have been lying closed and sportspersons are not able to use them for training;
- (d) if so, the reaction of the Government thereto; and
- (e) the details of the steps being taken/ proposed to be taken for opening such sporting facilities to the sportspersons?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

(a) to (e) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.99 FOR 1.3.2011 REGARDING UTILISATION OF CWG INFRASTRUCTURE ASKED BY SHRI UDAY SINGH AND SHRI KIRTI AZAD.

(a) & (b):The maintenance of five stadia owned by this Ministry and constructed/developed for the CWG viz Indira Gandhi Sports Complex; Major Dhyan Chand National Stadium; Jawahar Lal Nehru Stadium; Dr. Shyama Prasad Mukherjee Swimming Pool Complex; and Dr. Karni Singh Shooting Range, has been entrusted to Central Public Works Department. Arrangement for security and cleanliness has been departmentally made by Sports Authority of India (SAI). For ensuring effective utilization, it has been decided to hold National Camps/National and International Competitions; establish Players' Academies in the above world class stadia. For the legacy use of the SAI stadia, a Committee has been constituted to examine various options and to give their recommendations. The Committee consists of the following eminent ex-sportspersons, sports administrators and sports journalist Director General, SAI, Shri Dalip Tirkey, Smt P.T.Usha, Shri Bhaichung Bhutia , Smt Mary Kom, Shri K. Datta. In addition to the above, legacy use agreements have been signed with the other major venue owning agencies such as University of Delhi; Jamia Millia Islamia University; CRPF, Kaderpur and All India Tennis Association for RK Khanna Tennis Stadium, which were funded by this Ministry, to ensure their best possible utilization in public interest.

Government of Delhi has informed that it will be using the facilities created for CWG at its three stadia i.e., Thyagraj Stadium; Chhatrasal Stadium and Ludlow Castle Sports Complex for sports activities only. DDA have informed that the venues Yamuna Sports are a part of their existing Sports Complex and will be used as such. The Siri Fort Badminton and Squash venue will be used for staging State, National and International events throughout the year. The sports facilities at Games Village have been planned as a new Sports Complex.

(c) to (e) :There were reports in the media that the JN Stadia was not being allowed for use of sportspersons. Sports Authority of India has taken over the above Stadia from the Organizing Committee, CWG and necessary arrangements have been made for its optimal utilization.